## **Format of Special Return**

(Please see letter DNBS(PD)CC. No. 8/02.01/98-99 dated January , 1999)

(To be submitted by all NBFCs whether holding public deposits or not)

1. Name and complete address of Registered office of the company

Telephone No.

Fax No.(if any)

- 2. Total Assets
- 3. Classification of the Company as per asset pattern
- 4. Date of last audited balance sheet
- 5. Net Owned Fund as per the above balance sheet
- 6. Name and complete postal address of the Statutory Auditors

Telephone No.

Fax No. (if any)

- 7. Outstanding Public Deposits as on the
  - (i) date of Balance Sheet mentioned at para (4) above.
  - (ii) September 30, 1998
  - (iii) December 31, 1998

## Notes:

- (1) The term 'Net Owned Fund' has been defined in the Explanation to Section 45-IA of the Reserve Bank of India Act, 1934.
- (2) The term public deposits has been defined in the Non-Banking Financial Companies Acceptance of Public Deposits (Reserve Bank) Directions, 1998.

We declare that the above information is true and correct.

Place Date

Name and Signature of the authorised official